

**ELECTION MATTER**  
**TIME BOUND**

F.No.26014/93/2016-Ad.IIA  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board Excise & Customs

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North Block, New Delhi.  
Dated the 30<sup>th</sup> December, 2016.

To,

All Chief Commissioners/Directors General of CBEC

**Subject: General Election to the Legislative Assemblies of Uttar Pradesh, Uttarakhand, Punjab, Manipur and Goa, 2017 – Briefing meeting and appointment of Expenditure Observers – Reg.**

...

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp.Obs./2016/EEPS/2016/Vol.I/125 dated 29<sup>th</sup> December, 2016 with the request that the officers (*as per list attached with the Commission's letter*) under your charge may be directed to report at 10.00 AM on 08.01.2017 at the Ashok Hotel, (Convention Hall), Chanakyapuri, New Delhi for registration followed by briefing session. Failure to attend briefing session may result in disciplinary action.

Yours faithfully,

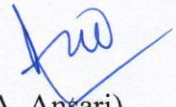
Encl: As above.

  
(S.A. Ansari)

Under Secretary to the Government of India  
Tel. No. 2309 5529

Copy to:

1. The website Manager, DG (Systems) with the request to upload this letter alongwith enclosure on the official website of CBEC.

  
(S.A. Ansari)

Under Secretary to the Government of India  
Tel. No. 2309 5529